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F. No. IV (6)/2/2020 Date: 23.03.2023

Advisory No. 05/SYS/WZU/2023

Subject: Changes in ECCS as per Notification Nos. 57/2022 & 81/2022 to enable export and re-import of Gems & Jewellery.

Please refer to CBIC Notification No. 57/2022 – Customs (NT) dt. 30.06.22 and Notification No. 81 /2022-Customs dt. 23.09.22, regarding the export and re-import of Gems & Jewellery in ECCS.

- 2. Accordingly, the following changes have been made in ECCS:
 - i. Addition of fields in CSB V for export of Gems & Jewellery
 - ii. Amendment of e-commerce fields in CSB V
 - iii. Addition of e-commerce field in CBE XIII & XIV
 - iv. Addition of fields in CBE XIV for re-import of Gems & Jewellery
- 3. The Courier users may note the above changes while filing CSB V and CBE XIV forms. Any queries/difficulties in this regard may be mailed to systems.wzumumbai@gov.in.
- 4. In order to guide the stakeholders, the details of new fields introduced in the CSB V and CBE XIV forms, along with the screenshots are enclosed for ready reference.

This issues with the approval of the ADG, WZU, Systems, Mumbai.

-sd/-Jitendra Tiwari Deputy Director, WZU, Systems, Mumbai.

Annexure to the Advisory No. 05

A. Screenshots of new fields introduced in CSB V form

Fig.1

		Express (Cargo Clear	ance S	ystem	E PCCS Introductions
HOME IMPORT *	EXPORT - RE	-EXPORT - DISE	POSAL * REFUND *	REPORTS *	E-PAYMENT - D	ASHBOARD * GENERAL *
ECCS Dashboard	Transhipment		Logged In : Courier2_0	CMS		Logout
	View					
	Manually Cleared Shipments					
	Manual Filing	CSB-III				
	Record Weight (Weight	FSB (for filling FSB)	AVAILABLE WORK SU	MARY		
IMPORT	Record)	CSB-IV	REFUND		RE-EXPORT	DISPOSAL
XII (Assessment) (6)	Detention Memo (for Courier)	File CEM				
XIII (Assessment) (4)	CSB Amendment	CSB-V				
All (Assessment) (4)	Back To Town					
XIV (Assessment) (106)	FSB Amendment	own (1)				
	Query Memo	order (1)				
	Approved Adjudication					
	View Adjudication Order					
	Addendum/Corrigendum					
	Speaking Order for Performa A					
tps://eccs.cbic.gov.in/eccs/jsp/export/file	csbv.do CSB					

Fig. 2

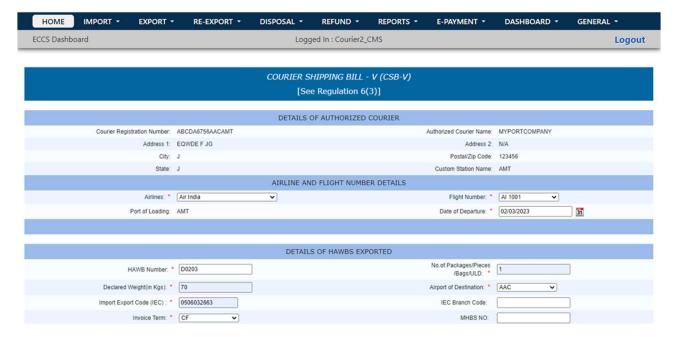


Fig. 3

Port of Loading:	AMT	Date of Departure: * 02/03/2023
		DETAILS OF HAWBS EXPORTED
		DETAILS OF HAWBS EXPORTED
HAWB Number: *	D0203	No.of.Packages/Pieces //Bags/ULD:
Declared Weight(in Kgs): *	1	Airport of Destination: * AAC
Import Export Code (IEC) : *	0506032663	IEC Branch Code:
Invoice Term: *	CF v	MHBS NO:
Export Using e-Commerce: *	Yes No	Under MEIS Scheme: * NO
if Export using E-Commerce is "Yes" and the export consignment contains jewellery falling under CTH 7117 or 7113:	Yes No	
(i) Name of E-commerce Operator or Website :	ECCS	(iii) Order No : 678
(ii) Payment/unique transaction ID :	38974	(iv) Order Date : 02/03/2023
AD Code:	YUN6427	Account No.: 53463463
Government/Non-Government:	Government	NFEI: NO V
		CRN DETAILS
CRN No.: *		CRN MHBS Number:
		ADD CRN

In Fig. 3 above, a new field has been added, viz. "if Export using E-Commerce is 'Yes' and the export consignment contains jewellery falling under CTH 7117 or 7113."

If response to the above two questions,

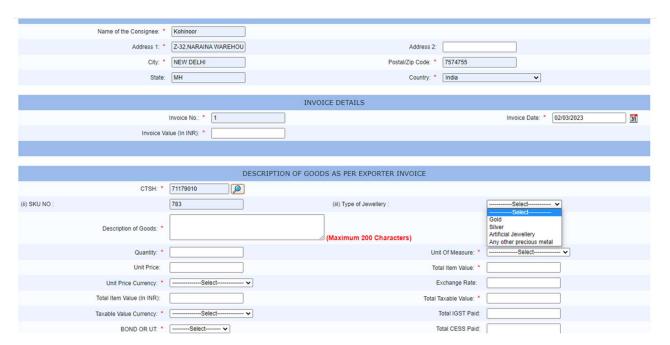
"Export using E-Commerce",

as well as the new field,

"if Export using E-Commerce is 'Yes' and the export consignment contains jewellery falling under CTH 7117 or 7113"

- is 'Yes', then the following 4 new fields pop up:
- (i) Name of E-commerce Operator or Website:
- (ii) Payment/unique transaction ID:
- (iii) Order No:
- (iv) Order Date:

Fig. 4



CTSH: 7117 or 7113

Select Type of Jewellery:- Gold, Silver, Artificial Jewellery, Any other precious metal

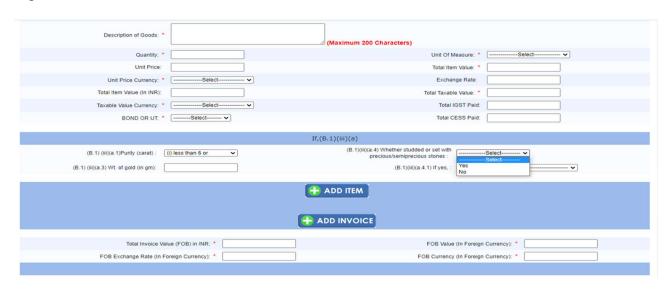
Fig. 5

Description of Goods: *		(Maximum 200 Characters)
Quantity: *		Unit Of Measure: * Select
Unit Price:		Total Item Value: *
Unit Price Currency: *	Select	Exchange Rate:
Total Item Value (In INR):		Total Taxable Value: *
Taxable Value Currency: *	Select	Total IGST Paid:
BOND OR UT: *	Select v	Total CESS Paid:
(B.1) (iii)(a.1)Purity (carat) :	Select▼	If, (B.1)(iii) (a) (B.1)(iii)(a.4) Whether studded or set with precious/semiorecious stones:
(B.1) (iii)(a.3) Wt. of gold (in gm):	Select———————————————————————————————————	precious/semiprecious stones : Select
		+ ADD INVOICE
Total Invoice Va	lue (FOB) in INR: *	FOB Value (In Foreign Currency): *
FOB Exchange Rate (In Fo	oreign Currency): *	FOB Currency (In Foreign Currency): *

If Type of Jewellery: **GOLD**, the following fields appear If (B.1)(iii)(a)

(B.1) (iii)(a.1)Purity (carat): (i) less than 6 or (ii) 6-24 Select from dropdown

Fig. 6



 $(B.1) (iii) (a.4) \ Whether \ studded \ or \ set \ with \ precious/semiprecious \ stones \ (Yes/No): \textbf{Select from dropdown: Yes}$

Fig. 7

Description of Goods: *	(Maximum 200 Characters)
Quantity: *	Unit Of Measure; * Select
Unit Price:	Total Item Value: *
Unit Price Currency: * Select	Exchange Rate:
Total Item Value (In INR):	Total Taxable Value: *
Taxable Value Currency: * Select	Total IGST Paid:
BOND OR UT: [™]	Total CESS Paid:
	If,(B.1)(iii)(a)
(B.1) (iii)(a.1)Purity (carat) : (i) less than 6 or	(B.1)(iii)(a.4) Whether studded or set with precious/semiprecious stones : Yes
(B.1) (iii)(a.3) Wt. of gold (in gm): 12	(B.1)(iii)(a.4.1) If yes, : Select
	Select(a) Diamond
	(b) other precious or semiprecious stone
	ADD INVOICE
Total Invoice Value (FOB) in INR: *	FOB Value (In Foreign Currency): *
FOB Exchange Rate (In Foreign Currency): *	FOB Currency (In Foreign Currency): *

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone : **Select from dropdown**

Fig. 8



(B.1) (iii)(a.3) Wt. of gold (in gm): Mention the weight of gold in grams : **Enter the weight in Textbox**

Fig. 9

Unit Price:	Total Item Value: *
Unit Price Currency: * Select	Exchange Rate:
Total Item Value (In INR):	Total Taxable Value: *
Taxable Value Currency: * ☐———————————————————————————————————	Total IGST Paid:
BOND OR UT: * Select	Total CESS Paid:
	If,(B.1)(iii)(a)
(B.1) (iii)(a.1)Purity (carat) : (i) less than 6 or	(B.1)(iii)(a.4) Whether studded or set with precious/semiprecious stones : Yes
(B.1) (iii)(a.3) Wt. of gold (in gm): 12	(B.1)(iii)(a.4.1) If yes, : (a) Diamond
(B.1	L)(iii)(a.4.1)(a) if Diamond
(B.1)(iii)(a.4.1)(a) (a) Cut:	(B.1)(iii)(a.4.1)(a)(b) Color : Select
(B.1)(iii)(a.4.1)(a)(c) Clarity : ———————————————————————————————————	(B.1)(iii)(a.4.1)(a)(d) Carat :
(B.1)(iii)(a.4.1)(a)(e) No.of.Stones :	
	+ ADD ITEM
	+ ADD INVOICE
	* ADD INVOICE
Total Invoice Value (FOB) in INR: *	FOB Value (In Foreign Currency): *
FOB Exchange Rate (In Foreign Currency): *	FOB Currency (In Foreign Currency): *

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone :

Select from dropdown: Diamond

(B.1)(iii)(a.4.1)(a) if Diamond

X(B.1)(iii)(a.4.1)(a) (a) Cut : Select from dropdown:

(B.1)(iii)(a.4.1)(a)(b) Color : **Select from dropdown:**

(B.1)(iii)(a.4.1)(a)(c) Clarity : **Select from dropdown:**

(B.1)(iii)(a.4.1)(a)(d) Carat: Select from dropdown

(B.1)(iii)(a.4.1)(a)(e) No of Stones: Select from dropdown

Fig. 10

Unit Price:	Total Item Value: *
Unit Price Currency: * Select	Exchange Rate:
Total Item Value (In INR):	Total Taxable Value: *
Taxable Value Currency: ★ Select	Total IGST Paid:
BOND OR UT: *Select	Total CESS Paid:
	If,(B.1)(iii)(a)
(B.1) (iii)(a.1)Purity (carat): (i) less than 6 or	(B.1)(iii)(a.4) Whether studded or set with precious/semiprecious stones : Yes
(B.1) (iii)(a.3) Wt. of gold (in gm): 12	(B.1)(iii)(a.4.1) If yes, : (b) other precious or semiprecious stone
(B.1)(iii)(b.4.1)(b) If other precious or semiprecious stone
(B.1)(iii)(a.4.1)(b)(a) Name of the stone :	(B.1)(iii)(a.4.1)(b)(b) Whether Natural or Synthetic :
(B.1)(iii)(a.4.1)(b)(c) No. of Stones:	(B.1)(iii)(a.4.1)(b)(d) Country of origin :
	ADD ITEM
	→ ADD INVOICE
Total Invoice Value (FOB) in INR: *	FOB Value (In Foreign Currency): *
FOB Exchange Rate (In Foreign Currency): *	FOB Currency (In Foreign Currency): *

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone :

Select from dropdown: Other precious or Semiprecious Stone

- (B.1)(iii)(b.4.1)(b) If other precious or semiprecious stone
- (B.1)(iii)(a.4.1)(b)(a) Name of the stone: Enter the Name in Textbox
- (B.1)(iii)(a.4.1)(b)(b) Whether Natural or Synthetic :: Select from dropdown
- (B.1)(iii)(a.4.1)(b)(c) No. of Stones Enter the No in Textbox
- (B.1)(iii)(a.4.1)(b)(d) Country of origin: Enter the Country Name in Textbox

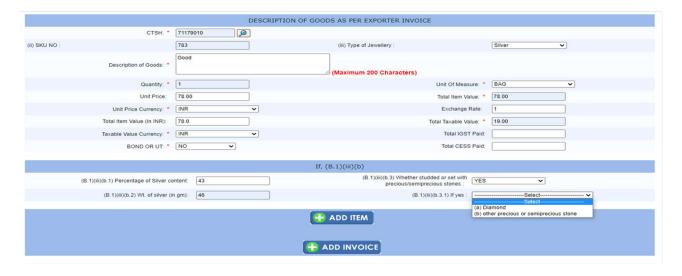
Fig. 11

		DESCR	IPTION OF GOODS AS PER EXPORTER INVOICE	
	стѕн:	71179010		
(ii) SKU NO :		783	(iii) Type of Jewellery :	Silver
D	Description of Goods: *	Good	(Maximum 200 Characters)	
	Quantity:	1	Unit Of Measure: *	BAG
	Unit Price:	78.00	Total Item Value: *	78.00
	Unit Price Currency: *	INR 🕶	Exchange Rate:	1
Tota	al Item Value (In INR):	78.0	Total Taxable Value; *	19.00
Taxa	able Value Currency: *	INR 🕶	Total IGST Paid:	
	BOND OR UT: *	NO V	Total CESS Paid:	
			If, (B.1)(iii)(b)	
(B.1)(iii)(b.1)) Percentage of Silver cor	ntent:	(B.1)(iii)(b.3) Whether studded or set with precious/semiprecious stones:	Select
(B.	1)(iii)(b.2) Wt. of silver (in	gm):	(B.1)(iii)(b.3.1) If yes :	Select
			ADD INVOICE	

Type of Jewellery: 'SILVER'

- (B.1)(iii)(b.1)Percentage of silver content: Enter the value in Textbox
- (B.1)(iii)(b.3) Whether studded or set with precious/semiprecious stones (Yes/No): **Select from dropdown: Yes**
- (B.1)(iii)(b.3.1) If yes, : (a) Diamond (b) other precious or semi precious stone : **Select from dropdown**
- (B.1) (iii)(b.2) Wt. of Silver (in gm): Mention the weight of silver in grams : Enter the weight in Textbox

Fig. 12



(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi precious stone : **Select from dropdown.** The same fields appear as in the case of gold jewellery.

Fig. 13

	DESCRIPTION O	DF GOODS AS PER EXPORTER INVOICE	
CTSH: *	71179010		
(ii) SKU NO :	783	(iii) Type of Jewellery :	Artificial Jewellery
Description of Goods: *	Good	(Maximum 200 Characters)	
Quantity: *	1	Unit Of Measure: *	BAG 🔻
Unit Price:	78.00	Total Item Value: *	78.00
Unit Price Currency: *	INR v	Exchange Rate:	1
Total Item Value (In INR):	78.0	Total Taxable Value: *	19.00
Taxable Value Currency: *	INR V	Total IGST Paid:	
BOND OR UT: *	NO V	Total CESS Paid:	
		+ ADD ITEM ADD INVOICE	
Total Invoice Val	ue (FOB) in INR: *	FOB Value (In Foreign	Currency): *
FOB Exchange Rate (In Fo	oreign Currency): *	FOB Currency (In Foreign	Currency): *
the state of the s		KYC DETAILS	

Type of Jewellery: 'Artificial Jewellery'

Fig. 14

DESCRIPTION OF GOODS AS PER EXPORTER INVOICE						
CTSH: *	71179010					
(ii) SKU NO :	783	(iii) Type of Jewellery :	Any other precious metal >			
Description of Goods: *	Good	(Maximum 200 Characters)				
Quantity: *	1	Unit Of Measure: *	BAG			
Unit Price:	78.00	Total Item Value: *	78.00			
Unit Price Currency: *	INR	Exchange Rate:	1			
Total Item Value (In INR):	78.0	Total Taxable Value: *	19.00			
Taxable Value Currency: *	INR V	Total IGST Paid:				
BOND OR UT: *	NO V	Total CESS Paid:				
		If, (B.1)(iii)(d)				
(B.1)(iii)	(d.1) Purity:	(B.1)(iii)(d.4) Whether studded or set with precious/semiprecious stones :	Select			
(B.1)(iii)(d.2) Name of the Certifica	ate (if any) :	(B.1)(iii)(d.4.1) If yes :	Select			
(B.1)(iii)(d.3) Wt.of the precious me	etal (in gm):					
		+ ADD ITEM				
		+ ADD INVOICE				

Type of Jewellery: 'Any other precious metal'

- (B.1)(iii)(d.1) Purity: Enter the Purity in Textbox
- (B.1)(iii)(d.2) Name of the Certificate (if any): Enter the Name in Textbox
- (B.1)(iii)(d.3) Wt. Of the precious metal (in gm): Enter the Weight in Textbox
- (B.1)(iii)(d.4) whether studded or set with precious/semiprecious stones: **Select from dropdown** 'YES'

(B.1)(iii)(d.4.1) If yes: (a) Diamond (b) other precious or semi-precious stone. The same fields appear as in the case of gold jewellery.

The next steps are Add Item, Add Invoice.

Fig. 15

Taxable Value Currency: * Select	Total IGST Paid:
BOND OR UT: * □Select	Total CESS Paid:
	+ ADD ITEM
+ ADD INVOI	CE S DELETE INVOICE MODIFY INVOICE
Total Invoice Value (FOB) in INR: * 7.0	FOB Value (In Foreign Currency): * 7.00
FOB Exchange Rate (In Foreign Currency): * 1	FOB Currency (In Foreign Currency): * INR
	KYC DETAILS
KYC Document: * Aadhaar Number	KYC ID: * 123457767696
State Code: * 09	
	IST OF DOCUMENTS TO BE UPLOADED
a) Invoice/invoice-cum-packing list containing product description and SKU No.;	Choose File No file chosen
b) Packing list (if not included at 'a' above);	Choose File No file chosen
c) Photos of the export item (not exceeding 2MB);	Choose File No file chosen
d) Photos of the product package/outer covering (not exceeding 2 MB);	Choose File No file chosen

Fig. 16



The following documents are to be uploaded in CSB V:

- i. Invoice/invoice-cum-packing list containing product description and SKU No. (pdf);
- ii. Packing list (if not included at 'a' above) (pdf);
- iii. Photos of the export item (not exceeding 2MB) (pdf/jpg);
- iv. Photos of the product package/outer covering (not exceeding 2 MB) (pdf/jpg);
- v. Image of the product listing on the e-commerce platform (pdf/jpg);
- vi. Image from the Online Payment Gateway Service Providers site (OPGSP) or e-commerce website evidencing payment confirmation (pdf/jpg);
- vii. Hall-Mark Certificate for Gold (Upload if any) (pdf);
- viii. Any others supporting document for identification/valuation of the Jewellery under export (pdf/jpg);
- ix. Attach supporting documents (pdf).

The maximum size limit of the above documents is 2MB.

Fig. 17



Important Links: Visit CBIC site | Visit DGFT site
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B. Screenshots of new fields introduced in CBE XIV form

Fig. 18

		IMPORTER ADDRESS	
Address 1:*		Address 2:	
City: *		Postal/Zip Code:*	
State:		Country: *	Select
Category of Importer:*		Type of Importer:	Select
Category of Importer (if others, please specify):		/(Maximum 255 Character	s)
Authorized Dealer Code of the Bank.*			
Category of Bill of Entry:*		Type of Bill of Entry:*	Select
Whether Import Using e-Commerce:	Yes No		
Class Code (CC):Select		
High Sea Sa	lle:*		
	PAR	TICULARS OF HIGH SEA SELLER	
Import Export Co	ode:	IEC Branch Code	
Na	me:		
A 44	. 4. 1	A JJ 2	

A new question has been added: "Whether import using e-Commerce"

Fig. 19

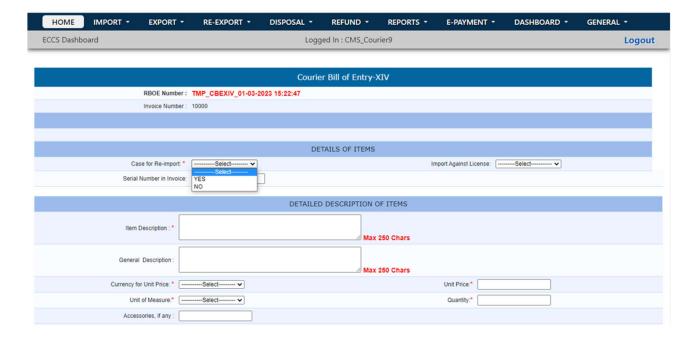


Fig. 20

Н	OME	IMPORT +	EXPORT -	RE-EXPORT *	DISPOSAL *	REFUND *	REPORTS +	E-PAYMENT *	DASHBOARD +	GENERAL *
ECCS	Dashbo	ard			Logg	ged In : CMS_Cour	ier9			Logout
					Courie	er Bill of Entry-X	IV			
			RBOE Number :	TMP_CBEXIV_01-03-20	023 15:22:47					
			Invoice Number :	10000						
					DE	TAILS OF ITEMS				
		C	ase for Re-import: *	YES 🔻			Im	nport Against License:	Select	
		Seria	Number in Invoice:]					
				(A)				(B)		
		(i) Whe		rce re-import consignment of er CTH 7113 or CTH 7117 (elect		em-wise specification ing to column (i) :		
					DETAILED	DESCRIPTION O	F ITEMS			
		Item	Description : *			Max 2	250 Chars			
		Genera	al Description :			May 3	250 Chars			
						20 Max 2	oo onara			

If 'Yes' is selected for the question Case for re-import, a new question appears, "Whether it is an E-Commerce re-import consignment containing jewellery falling under CTH 7113 or CTH 7117 (Yes/No)"

Fig. 21

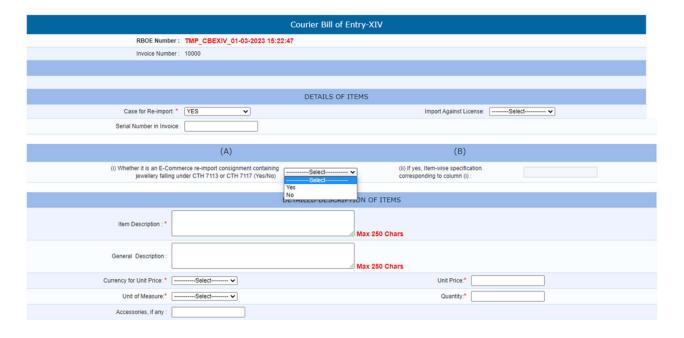


Fig. 22

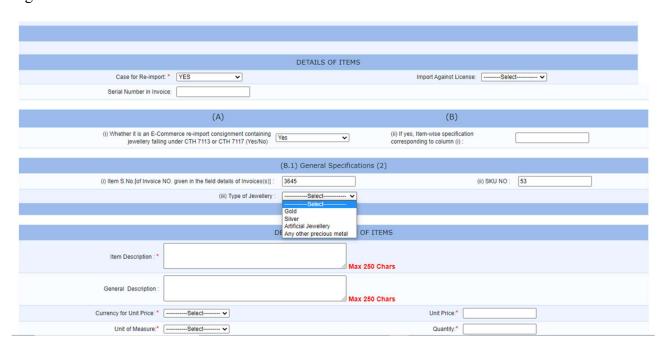
DETAILS OF ITEMS		
Case for Re-import: * YES V	Import Against License: ————Select————	
Serial Number in Invoice:		
(A)	(B)	
(i) Whether it is an E-Commerce re-import consignment containing jewellery falling under CTH 7113 or CTH 7117 (Yes/No)	Yes (ii) If yes, Item-wise specification corresponding to column (i):	
(B.1) General Specifications (2)		
(i) Item S.No.[of Invoice NO. given in the field details of Invoices(s)] :	(ii) SKU NO :	
(iii) Type of Jewellery : Select ▼		
DETAILED DESCRIPTION OF ITEMS		
Item Description : *	Max 250 Chars	
General Description: Max 250 Chars		
Currency for Unit Price: * Select	Unit Price.*	
Unit of Measure: Select	Quantity:*	

If 'YES' is selected, the following fields appear:

General Specifications:

- 1. Item S.No.[of Invoice NO. given in the field details of Invoices(s)]:
- 2. SKU NO:
- 3. Type of Jewellery: Gold, Silver, Artificial Jewellery, Any other precious metal

Fig. 23



The type of jewellery Gold, Silver, Artificial Jewellery, Any other precious metal, when selected, identical fields appear as in the form CSB V. (Fig. 5 -14).

Fig. 24

SHIPPING BILL DETAILS IN CASE OF RE-IMPORT		
Shipping Bill Number:	Shipping Bill Date:	
Port of Export:	Invoice Number of Shipping Bill :	
Item Serial Number in Shipping Bill :		
A. Details of Consignment exported		
(A.1) S.No of the Jewellery Item in the CSB-V:	(A.2) FOB value of the corresponding Jewellery Item .*	
(A.3) Reason for re-import : * select	v	
PAYMENTS MADE FOR EXPORT ON A PRO-RATA BASIS (IN RUPEES)		
Export Freight (in Rs.):	Export Insurance (in Rs.):	
Total Repair Cost(including cost of material used in repair) (in Rs.):		
DETAILS RELATING TO DUTY EXEMPTION BASED ON EXIM SCHEMES AND LICENSE NUMBERS		
Additional Duty Exemption Requested:		
Notification Number :	Serial Number in Notification:	
License Registration Number:	License Registration Date:	
Debit Value (Rs.):	8 new notific	

After filling the details regarding re-imported gems & jewellery, three new fields (A.1), (A.2) and (A.3) appear regarding the exported consignment.

The subsequent steps remain the same.

Fig. 25



In case of re-import of gems & jewellery, the following additional documents need to be uploaded:

- a) image of the return confirmation page on the e-commerce platform
- b) Hallmark certificate in case of gold jewellery/any other certificate relevant to the jewellery consignment.

All these documents to be uploaded in the existing upload button along with HAWB/invoice image file in .tif format. File upload limit for document is 2MB.